

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3916  
ANSWERED ON:03.12.2010  
FDI IN WATER LOGGING AREA  
Jakhar Shri Badri Ram

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has laid emphasis on the need to create faith in foreign investors in order to attract direct foreign investment in water logging areas;
- (b) if so, the details thereof;
- (c) the progress made so far in this regard; and
- (d) the action plan proposed to be formulated for the remaining period of the Eleventh Five year Plan ?

**Answer**

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) to (d): Government has put in place an investor-friendly policy on FDI, under which FDI, up to 100%, is permitted on the automatic route, in Floriculture, Horticulture, Development of Seeds, Animal Husbandry, Pisciculture, Aquaculture and Cultivation of Vegetables & Mushrooms under controlled conditions and services related to agro and allied sectors subject to certain conditions. Besides the above, FDI is not allowed in any other agricultural sector/activity.